

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI.

ORDER

Since Sh. Sunil Chaudhary, ASJ-01 is on leave and his link Sh. Sudesh Kumar, ASJ-03 (SE) is on training at Delhi Judicial Academy, Dwarka for today i.e., 06.08.2016, therefore, I hereby authorize Ms./Sh. Sanjeed Kumar, ASJ-05 South-East District, Saket Courts Complex, New Delhi, u/s 10(3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigation Agencies of Defence Colony, Kotla Mubarkpur, Lodhi Colony, Lajpat Nagar, Amar Colony, Greater Kailash, Kalkaji, Okhla Industrial Area, Govind Puri & Metro Station Kalkaji Mandir of South-East District for 06.08.2016.

Asha Menon
(ASHA MENON) 6.8.16

District & Sessions Judge (SE)
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/SE/Saket/2016/

Dated, New Delhi:

9038-9052

06/08/16

Copy forwarded for information & necessary action to:

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.

Bhramar Behl
6.8.16
Branch In-Charge/Judicial Branch (SE)
for District & Sessions Judge (South-East)
Saket Courts Complex, New Delhi